

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).31831-31832/2013

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with interim relief and office report)

Date : 23/09/2014 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pradeep Misra, Adv.

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.

Mr. Purvish Jitendra Malkan, Adv.

Mr. Vinay Garg, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Ms. Preetika Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1,2 and 4 have already filed the counter affidavit as gets revealed from the perusal of the office report.

Mr. T. Mahipal, Ld. Advocate has appeared on behalf of the respondent No.5. He seeks and is given four weeks time to file the vakalatnama and the counter affidavit.

Await the return of the service of notice already issued to the respondent No.3.

List again on 10.12.2014.

(M K HANJURA)
Registrar